

**The Goa Ground Water Regulation
(Amendment) Bill, 2022**

(Bill No. 23 of 2022)

A

BILL

*further to amend the Goa Ground Water
Regulation Act, 2002 (Act 1 of 2002).*

5 Be it enacted by the Legislative Assembly of
Goa, in the Seventy Third year of the Republic of
India as follows:-

1. Short title, extent and commencement.—

10 “(1) This Act may be called the Goa Ground
Water Regulation (Amendment) Act, 2022.

(2) It extends to the whole of the State of Goa.

(3) It shall come into force on such date as the
Government may, by notification in the Official
Gazette specify.

15 **2. Amendment of section 17—** In the Goa
Ground Water Regulation Act, 2002(Act 1 of
2002), (hereinafter referred to as the “Principal
Act”), in section 17:-

20 For clause (B) b (ii) the following clause may
be substituted, namely:-

“(b) (ii) for the second and subsequent
offence, with fine which may extend upto
rupees ten thousand, every time and/or sealing
of the well”.

STATEMENT OF OBJECTS AND REASONS

Clause 2 of the Bill seeks to amend Section 17 (B)(b)(ii) of the Goa Ground Water Regulation Act, 2002 (hereinafter referred to as the “said Act”) by modifying the Clause so as to decriminalize the Act by removing the word ‘imprisonment’ and increasing the penalty amounts.

This bill seeks to achieve the above objects

FINANCIAL MEMORANDUM

The proposed the Goa Ground Water Regulation (Amendment) Bill, 2022 does not involve any recurring or non-recurring expenditure from the Consolidated Fund of the State.

**MEMORANDUM REGARDING DELEGATED
LEGISLATION**

Clause 2 of the Bill seeks to amend Section 17 (B)(b)(ii) of the Goa Ground Water Regulation Act, 2002 (hereinafter referred to as the “said Act”) by modifying the section so as to decriminalize the Act by removing the word ‘imprisonment’ and increasing the penalty amounts.

These delegations are of normal character.

Assembly Hall,
Porvorim, Goa
/07/2022.

Shri Subhash Shirodkar
Hon. Minister for
Water Resources

Assembly Hall,
Porvorim, Goa
/07/2022.

Smt. Namrata Ulman
Secretary to Legislative
Assembly of Goa

ANNEXURE

**EXTRACTS OF SECTION 17 OF THE GOA GROUND
WATER REGULATION ACT, 2002**

17. Offences and Penalties.—

(A) For non-receipt of information:

If any user,—

(a) contravenes or fails to comply with any of the provisions of this Act or rules made thereunder, in supplying information as prescribed; or

(b) obstructs the Ground Water Officer or any other person authorised by him to exercise any powers under this Act,

he shall be punishable—

(i) for the first offence, with fine which may extend to rupees one thousand; and

(ii) for the second and subsequent offence, with fine which may extend to rupees two thousand, every time.

(B) For illegal sinking/construction and/or use of wells and/or transportation of water and/or polluting and contaminating ground water:

If any user—

(a) contravenes or fails to comply with any of the provisions of this Act or any rule made thereunder;

(b) obstructs the Ground Water Officer or any other person authorised by him to exercise the powers under this Act,

he shall be punishable—

(i) for the first offence, with fine which may extend to rupees five thousand;

(ii) for the second and subsequent offence, with imprisonment for a term which may extend to six months and/or with fine which may extend upto rupees ten thousand, every time.

Assembly Hall
Porvorim, Goa
Dated: /07/2022

Shri. Subhash Shirodkar
Hon. Minister for
Water Resources

Assembly Hall
Porvorim, Goa.
Dated: /07/2022.

Smt. Namrata Ulman
Secretary to Legislative
Assembly of Goa

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**Governor's Recommendation under Article
207 of the Constitution of India**

In pursuance of Article 207 of the Constitution of India, I, P. S. Sreedharan Pillai, the Governor of Goa, hereby recommend the introduction and consideration of the Goa Ground Water Regulation (Amendment) Bill, 2022 by the Legislative Assembly of Goa.

RAJ BHAVAN
Dated: /07/2022

P. S. SREEDHARAN PILLAI
Governor of Goa



LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

**THE GOA GROUND WATER REGULATION
(AMENDMENT) BILL, 2022**

(Bill No. 23 of 2022)

(To be introduced the Legislative Assembly of the State of Goa)

**GOA LEGISLATURE SECRETARIAT,
ASSEMBLY HALL, PORVORIM, GOA
JULY, 2022**

